

Income-tax assessment of Public Undertakings

369. Shri S. E. Damani: Will the Minister of Finance be pleased to state:

(a) whether the Income-tax assessment of all public undertakings has been completed till the assessment year 1962-63; and

(b) if not, the units of which the Income-tax assessment is pending and since when it is pending?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) and (b). The information is being collected and will be placed on the Table of the House as early as possible.

Prime Minister's House

370. Dr. Karal Singh:
 Shrimati Nirlep Kaur:
 Shri Bibhuti Mishra:
 Shri K. N. Tiwary:
 Shri A. B. Vajpayee:
 Shri N. S. Sharma:
 Shri Sharda Nand:
 Shri Brij Bhushan Lal:
 Shri Madhu Limaye:
 Shri S. M. Banerjee:
 Dr. Ram Manohar Lohia:
 Shri George Fernandes:
 Shri Sheopujan Shastri:

Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Starred Question No. 259 on the 5th April, 1967 and state:

(a) whether a final decision has since been taken for a permanent residence of the Prime Minister and in regard to shifting her to the new residence;

(b) if so, the details thereof; and

(c) the amount to be spent on the renovation of the new residence for meeting the requirements of the Prime Minister?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) No.

(b) and (c). Do not arise.

Job for surplus Workers of Foreign Companies in I.O.C.

371. Shri B. K. Modak:
 Shri Bhagaban Das:
 Shri Ganesh Ghosh:
 Shri Umanath:
 Shri Mohammad Ismail:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether Government have offered jobs in the Indian Oil Corporation to the surplus workers in the foreign oil companies;

(b) if so, whether these employees are likely to be absorbed on permanent basis without any probationary period in the Indian Oil Corporation;

(c) whether the existing emoluments of these employees are likely to be protected in the Indian Oil Corporation; and

(d) the total number of employees covered by this scheme?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghunath Ramiah): (a) to (c). Existing instructions require the Indian Oil Corporation Limited to give preference to the surplus employees of foreign oil companies in filling vacancies in the Corporation.

Appointments are made on the scales of pay in force in the Corporation, and the usual probationary period of twelve (12) months is prescribed as in all cases of new recruitment. In fixing the initial salary of a new recruit, due consideration is given to his previous emoluments.

(1) Upto 31-12-1966, 376 officers and 404 members of staff from other oil companies have been appointed in

the Indian Oil Corporation Ltd. The number of such employees which can be absorbed in the Indian Oil Corporation in future will depend on the vacancies that arise from time to time.

Cancer Drugs

372. Shri M. Rampuro:
Shri Ebrahim Sulaiman Sait:
Shri N. K. Saughi:
Shri Rameshchandra Veeerappa:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether he had talks with the visiting Russian Delegation in March, 1967 regarding the possibility of setting up of a plant for Cancer drugs; and

(b) if so, the outcome of his discussion?

The Deputy Minister in the Ministry of Health and Family Planning:

(Shri B. S. Murthy): (a) Yes.

(b) The talks were only exploratory. The matter will be considered as and when a firm offer is received from the Russian authorities.

पी० एल० 480 निधि

373. श्री विभूति निधु :
श्री क० ना० तिवारी :
श्री रामचन्द्र उस्ताद :
श्री बुलेश्वर शीमा :
श्री के० प्रचारी :
श्री हरीश्री भाई :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) झमरीकी दूतावास ने नवम्बर, 1966 से मार्च 1967 तक पी० एल० 480 के अन्तर्गत प्रायात किये हुए बाघाज की विक्री से प्राप्त रुपये के धन की जमा राशि में से कितना धन निकाला; और

(ख) इस राशि को झमरीकी दूतावास ने किन-क्यों पर व्यय किया है ?

उप प्रश्नान्त मंत्री तथा वित्त मंत्री (श्री नौरावजी देसाई) : (क) नवम्बर, 1966 से मार्च 1967 तक पी० एल० 480 निधि से निम्नलिखित रकमें निकाली गयीं :—

महीना	रकम
	(करोड़ रुपयों में)
नवम्बर, 1966	4.12
दिसम्बर, 1966	3.40
जनवरी, 1967	3.00
फरवरी, 1967	6.65
मार्च, 1967	350.89
जोड़	368.06

(ख) उपर्युक्त अवधि में निम्नलिखित रकमों का प्रयुक्त किया गया :

	(करोड़ रुपयों में)
(1) भारत सरकार को ऋण	350.00
(2) भारत सरकार को अनुदान	5.11
(3) कूले ऋण	2.44
(4) झमरीकी सरकार का खर्च	10.15
(अनुबन्ध 1 में दिये गये व्यौरों के अनुसार)	
जोड़	367.70

1. झमरीकी दूतावास द्वारा किया गया खर्च इस प्रकार है :

	(करोड़ रु. में)
(i) भारत में शिक्षा सम्बन्धी धादान-प्रदान कार्यक्रम	0.52
(ii) भारत में कृषि सम्बन्धी कार्यक्रम	0.63
(iii) प्रशासनिक धीर कार्यक्रम सम्बन्धी अन्य खर्च	4.22